

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.08.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/282/CHE/2021 IN IA/1077/2020 IN
MA/824/2019 IN CP/1215/IB/2018

NAME OF PETITIONER : Mahalingam Suresh Kumar (Liquidator) of
M/s GB Raja Top Weaving Pvt Ltd

NAME OF RESPONDENT : Bharatham Raajaraajan & 1 Another

SECTION : Sec 60(5) of IBC 2016

ORDER

Due to paucity of time, the matter is adjourned to **14.09.2021** for hearing and disposal.


(K.NATARAJAN)
Deputy Registrar

MS